

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 49 of 2026**

IN THE MATTER OF:

Sandeep Pandey

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 05.02.2026)

Sandeep Pandey

.....PETITIONER

VERSUS

- 1.** National Mission for Clean Ganga
Through The Director General,
NMCG, 1 Flour, Major Dhyan Chand National Stadium,
India Gate, New Delhi-110002
Email: dg@nmcg.nic.in Respondent No 1
- 2.** State of Uttar Pradesh
Through Chief Secretary,
101, B Block, Lok Bhawan,
U.P. Secretariat, Lucknow-226001
Email: csup@nic.in Respondent No 2
- 3.** Executive Officer, Nagar Palika Parishad, Ganga Ghat District Unnao
Kanchan Nagar, Modern Colony, Ganga Ghat,
Near Bypass Road, Shuklaganj, Unnao-209861, U.P. Respondent No 3
- 4.** District Magistrate, Unnao
Collectorate Building, Unnao - 209801, Uttar Pradesh
Email: dmunn@nic.in Respondent No 4
- 5.** Irrigation Department, State of Uttar Pradesh
Sinchai Bhawan, Cantt Road, Udaiganj, Lucknow-226001
Email: ideincididuplu-up@nic.in / psecup.irrig@nic.in Respondent No 5